

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:4300

ANSWERED ON:22.03.2013

PROCUREMENT OF MEDICINES UNDER CGHS

Jaiswal Shri Gorakh Prasad ;Maadam Shri Vikrambhai Arjanbhai;Rama Devi Smt. ;Saroj Shri Tufani

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether a different procedure is adopted with regard to procurement, supply and local purchase of Allopathic, Ayurveda, Homoeopathy and Unani Medicines under Central Government Health Scheme (CGHS);
- (b) if so, the details thereof and the reasons therefor;
- (c) whether any shortcoming has been noticed by the Government in this procedure;
- (d) if so, the details thereof and the steps taken/being taken by the Government to follow uniform procedure for procurement of medicines under all the aforesaid systems;
- (e) whether Indian Medicines Pharmaceutical Corporation Limited (IMPCL) has not been able to meet the Government demand of medicines; and
- (f) if so, the details thereof and the reasons therefor along with the steps taken by the Government for expansion of IMPCL?

Answer

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABIAZAD)

(a) to (d) Conventional budgeting system is adopted for anticipating demand and planning procurement of medicines and stores for different systems of medicine under CGHS. Demand is ascertained on the basis of past experience of consumption of different medicines and source of supply is selected as per predetermined policy which inter alia includes direct procurement from manufacturers through a tender process. Proprietary medicines are procured from manufacturer /suppliers under rate contracts. Allopathic medicines are procured through Medical Stores Organization (MSO) and Medical Stores Depot (MSD), CGHS. Medicines are also procured through Authorized Local Chemists in case of non-availability of prescribed medicines in CGHS stores.

For procurement of medicines under other systems of medicines similar system is followed. However, bulk purchases of Ayurvedic and Unani medicines are made from Indian Medicines Pharmaceutical Corporation Limited (IMPCL), a wholly owned Government of India undertaking under the Department of AYUSH, at the rates determined by the Department of Expenditure. Homeopathic medicines are also procured through tender process and Local Chemists.

(e) & (f): IMPCL supplies Ayurvedic, Unani Medicines to CGHS as per orders placed with them. The demand for Ayurvedic and Unani medicines are increasing day by day, and accordingly, the Government approved the capacity expansion and modernization project of IMPCL in 2010-11 and released share capital of Rs. 34 Crore.